

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3445**

**TO BE ANSWERED ON THE 01<sup>ST</sup> JANUARY, 2019/ PAUSHA 11, 1940 (SAKA)**

**SUICIDES IN PARA MILITARY FORCES**

**3445. SHRI B. SENGUTTUVAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether of late the suicide rates and peer-killings are on the rise in the para military forces and if so, the details thereof;**

**(b) the details of suicides attempted and committed as well as peer-attacks and killings committed by the para military forces during the last three years and the current year;**

**(c) whether the Government has conducted any enquiry into the stress levels to which the members of these forces are subjected to;**

**(d) whether the Government has received numerous complaints directly and through social media with reference to the horrible working conditions as well as food rations etc. relating to the various wings of the para military forces engaged in battling extremists and if so, the details thereof; and**

**(e) whether the Government has any proposal to institute a high-level committee to examine the working and living conditions of the members of these forces and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) & (b): Instances of suicides/ fratricides reported by CAPFs/AR during the last three years and current year as on 30.11.2018 are as under:-**

<b>Death due to Suicide</b>	<b>: 410</b>
<b>Attempt to suicide</b>	<b>: 116</b>
<b>Peer attacks &amp; killings</b>	<b>: 29</b>

**(c): An enquiry is conducted in each case of fratricide/killing/firing at colleagues and suicide case. It has been observed that causes/circumstances behind most of such cases are found to be generally personal and domestic problems like marital discord, personal enmity, mental illness, depression etc.**

**(d) & (e): In the past, a video tape was uploaded in social media by a BSF personnel regarding poor quality of food in BSF. CRPF had also reported two such complaints of poor quality of food with various other grievances. An enquiry into the allegation of poor quality of food and other grievances was got conducted and the complaints were found unsubstantiated. All the Forces have a robust grievance redressal mechanism at their end and they have been advised to ensure that the officers during their visit to posts, may check on the aspects of living conditions, clothing, food and equipment and they may also take initiative to get free and frank feedback of the personnel. It has been advised that senior officers may also partake the food prepared for the jawans and endorse a note on the quality/quantity of food in the inspection register. The Forces have also been advised to review their internal grievances redressal system and take proactive measures to redress the grievances.**

**SOPs on the working and living conditions of CAPFs/AR personnel are framed and reviewed by the forces to improve the working conditions. Some of the measures taken to improve the working conditions of CAPFs/AR personnel are given at Annexure-I.**

**Some of the measures taken to improve working conditions of CAPFs/AR personnel.**

- (i) Transparent policies pertaining to transfer and leave of CAPFs and AR personnel. The hospitalization period due to injuries while on duty is treated as on duty. Choice posting is considered to the extent possible after the personnel served in hard area.
- (ii) Regular interaction of officers with troops to find out and redress their grievances.
- (iii) Ensuring adequate rest and relief by regulating the duty hours.
- (iv) Improving living conditions for troops, providing adequate recreational/entertainment, sports, communication facilities etc. Crèche facility is also provided at various establishments (where feasible) to facilitate the female employees.
- (v) Facility of retention of government accommodation at the place of last posting (for keeping the family) while posted in NE State, J&K and LWE affected areas (except State Capitals).
- (vi) Providing better medical facilities, also organizing talks with specialists to address their personal and psychological concerns and organizing Meditation & Yoga routinely for better stress management.
- (vii) Adequately compensating the troops deployed in difficult areas.
- (viii) Other welfare measures like facility of Central Police Canteen (CPC), scholarship for wards etc. Also air courier service has been provided to CAPF personnel deployed in NE States, J&K and LWE affected areas as welfare measure.
- (ix) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.
- (x) Promotions are released regularly to eligible personnel as & when the vacancies arise. Financial benefits under Modified Assured Career Progression (MACP) are given in case promotion does not take place for want of vacancies at 10, 20 & 30 years of service.

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